

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 2597
ANSWERED ON 16.03.2023

ESTABLISHMENT OF SOLAR PARKS

2597. SHRI DUSHYANT SINGH

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether it is a fact that the Government has granted approval for 50 solar parks with an aggregate capacity of 33.80 GW as on 31-12-2021 and out of this, only 8 parks have been completed with a commissioned capacity of 6580 MW;
- (b) if so, the reasons for the shortfall of 6.20 GW from the commissioned target and the delay in fully establishing the 42 remaining solar parks;
- (c) the number of projects delayed/abandoned after successful bidding;
- (d) the details of the punitive action taken by the Government with regard to the non-compliance of the given targets;
- (e) whether the Government proposes to use the surplus land available with various PSUs and the State Governments for setting up of solar parks along with encouraging all the airports to set up a solar project; and
- (f) if so, the details thereof?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) & (b) Government has approved 57 Solar Parks with aggregate capacity 39.28 GW, as on 28-02-2023. Out of these Solar Parks, 9 parks are fully complete and additional 8 parks are partially complete, with a cumulative capacity of 10,117 MW solar projects commissioned in these parks.

The reasons for delay in establishing Solar Parks include challenges in acquisition of clear land, mismatch in timelines between solar projects and power evacuation infrastructure, environmental issues like Great Indian Bustard (GIB) issue, regulatory challenges like non-approval of solar tariff by SERCs, etc.

(c) After successful bidding for setting up of solar projects, 14 Solar Parks are delayed. The list of these parks is given at **Annexure**.

(d) MNRE takes regular review meetings with various stakeholders like park developers, concerned State Governments, CTU/STU etc. to address the issues being faced while implementing the Solar Parks. Government has also cancelled/reduced capacity in many Solar Parks where there is slow progress.

(e) & (f) All the State Government Organizations and PSUs are eligible to set up Solar Parks. Most Solar Parks are being taken up by the State Government organizations & PSUs.

MNRE has also advised Ministry of Civil Aviation to install solar power plants in the open space of airports to reduce their electricity expenditure. As per information available, solar projects of capacity over 100 MW have been installed in various airports in the country.

**ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA
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LIST OF DELAYED SOLAR PARKS AFTER SUCCESSFUL BIDDING

Sl. No	Name of Solar Park and State	Delayed capacity (in MW)
1.	Kadapa Solar Park, Andhra Pradesh	750
2.	Dholera Solar Park, Gujarat	700
3.	Radhnesada Solar Park, Gujarat	200
4.	Kasargod Solar Park, Kerala	05
5.	Neemuch Solar Park, Madhya Pradesh	500
6.	Agar Solar Park, Madhya Pradesh	550
7.	Shajapur Solar Park, Madhya Pradesh	450
8.	Vankal Solar Park, Mizoram	20
9.	Solar Park in Odisha	40
10.	Dondaicha Solar Park, Maharashtra	250
11.	Phalodi Pokaran Solar Park, Rajasthan	450
12.	UP Solar Park, Uttar Pradesh	125
13.	Floating Solar Park by SECI, Jharkhand	100
14.	Nokh Solar Park, Rajasthan	925